79 Written Answers

(Quantity in kilograms)

Crop year		•					Onium p			
							Madhya Pradesh	Uttar Pradesh	Rajasthan	Total
1983-84 . 1984-85 . 1985-86 . (provisional)	•		•	•	•	• •; ••	155213 376987 301043	150165 163767 154624	141310 247952 205830	446688 788706 661497

Guidelines to be followed by Public Undertakings for raising Funds

" 1021. PROF. C. LAKSHMANNA: Will the PRIMS MINISTER be pleased to state:

(a) whether there are any guidelines to be followed by public sector undertakings for raising funds through the issue of public bonds;

(b) if so, the details thereof;

(c) whether any over-all limit has been laid down by the Government on the amounts of funds to be raised by the public sector units; and

'(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHM DUTT): (a) and (b) A copy of the guidelines for floatation of Public Sector Bonds is attached (See Appendix CXLI, Annexure No. 40).

(c) and (d) The floatation of bonds is regulated with reference to the Annual Plan outlays and the need for funds of selected public sector units and is subject to a case by case approval by the Government. In view of this it is not necessary to lay down any overall limits. 1022. [Transferred to the 9th March, 11th Film

Festival of India 1023. SHRI B.

SATYANARAYAN REDDY: Will the Minister of NFOR-MATION AND BROADCASTING be pleased to state:

(a) what is the number of Telugu Films included in the llth Film Festival of India and the number of Telugu films included in the film market of the film festival;

(b) what Is the number of other filmslanguage-wise included in the film market of the film festival; and

(c) what is the criteria for selecting films of various languages in the film festival of India?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): Three Telugu films were screened in the various sections of the llth International Film Festival of India.

In the Film Market of the Festival, nine Telugu films had been screened. '

(c) Statement-I is enclosed (See below).

(c) Statement-II is enclosed. (See below).

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Statement-I

Indian Films other those in Telugu included in the 11th International Film Festival of India and the Film market of the Festival

SI. No.	Language	ge vari film							various film F	cluded in the section of the estival other Im Market	Films include1 in the Film Mark et
1	Hindi .									29	78
- 2	Malavalam		•			•				10	30
3	Bengali .				•,					6	16
4	Kannada .	1	•							3	6
5	Tamil .				• 1	•				3	12
6	Assamese	•								1	1
7	English	•		•						14	3
8	Gujarati									1	1
9	Marathi				•	• ;				2	3
10	Bhojpuri		•							1	
11	Sanskrit	•				•		. •			1
12	2 Oriya									-	1
						Тот	AL :			70	152

NOTE: The above ontioned statement does not include information about T. V. Serial films, Childrens Films, and Films Division s documentaries.

Statement-II

Regarding llth International Film Festival of India

Films are selected for inclusion in the various sections of the International Film Festival of India keeping in view the objectives of the section. The objective/criteria for selection of films in various sections are as under: —

(ii) Competition Section. —Films which have not been entered in any other competitive Internaional Film Festival and have been completed after a given date are eligible fo^r this section. The aim is to select films from all over the world, which project excellence in the film art.

(ii) *Information, Section.* —Feature film and short/documentary films of high quality which have been entered in, or have won awards at other International Film Festivals or are of extraordinary merit are accepted for this section.

(iii) Indian *Panorama Section.* — This section includes best feature and short films certified during a given year.

(iv) RetrospectivefHortnges Section—The aim is to select a representative package relating to the theme or the individual concerned.

l (v) *Main-sream Cinema*. —Films i which had a mass appeal and at the

same time possess technical excel-f lence were required to be selected

by the Film Federation of India for i incluson in the Section.

(vi) Wild-life Film Section Non-features in 35 mm or 16 mm format with a minimum running time of 10 minutes duration completed after

the given date are eligible provided

these have not participated in any

other competitive festival.

Development and production of quasicrystal

1024. SHRI B. SATYANARAYAN REDDY: Will the PRIME MINISTER be pleased to state;

(a) whether a quasi-crystal has been developed in India;

(b) if so, whether the capacity to produce this crystal for scientific and other uses has been developed; and

(c) whether the properties and ap plications of the quasi-crystal have been found out; if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH-NOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Some new quasicrystals have been synthesised,

(b) Some capacity for production of quasi-crystals for scientific purposes-exists in certain scientific laboratories.

(c) The properties of these quasi-crystals are being investigated.

Joint film production by USSr and India

1025. SHRI B. SATYANARAYAN REDDY: Will the Minister of INFOR.

MATION AND BROADCASTING be pleased to state:

(a) wheher' Government have received any proposal from the Soviet Union for making films jointly with them; and

(b) if so, whether any discussions have been held with the Soviet Union in this regard; if so, the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) No, Sir.

(b) Does not arise.

Amount collected under Amnesty Scheme

1026. SHRI B. SATYANARAYAN REDDY: Will the PRIME MINISTER be pleased to state;

(a) the total amount of money which has been collected so far by the Government under the Amnesty Scheme announced last year under the Income Tax Act;

(b) the total amount of black money expected to be collected during the current financial year 1986-87 under the Amnesty Scheme; and

(c) the total amount expected to be collected during the financial year 1986-87 under the Amnesty Schemes announced recently under the Foreign Exchange Regulations Act and the Excise and Customs Acts?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI); (a) and (b) No such statistics are being maintained by the Government.

(c) Cases of Central Excise and Customs are pending finalisation with Collectors of Central Excise & Customs. It may not be possible to quan-